

ITEM NO.3

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6428/2019

SANTOSH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)
(Office Report for direction)

Date : 13-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Appellant(s)

M/s. Vidhi International

For Respondent(s)

Mr. Tanmaya Agarwal, AOR

Mr. Yashvardhan, Adv.

Mr. Apoorv Shukla, Adv.

Mr. Jagjit Singh Chhabra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel appearing for the applicant, two weeks' time is granted to comply with the Office Report dated 18 December 2019.

(Chetan Kumar)
A.R. - cum - P.S.

(Saroj Kumari Gaur)
Court Master